

## Annexure-3

Name of the corporate debtor: MAX HEIGHTS TOWNSHIP AND PROJECTS PRIVATE LIMITED. ; Date of commencement of CIRP: 07.03.2023 ; List of creditors as on: 20.07.2023

## List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

Sr. No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Vani Commercials Ltd.	22.03.2023	2,56,95,030	2,55,33,111	Secured financial creditor	2,55,33,111	-	No	19.81	-	-	1,61,919	-	Admitted
2	Ranjitgarh Finance copmany limited	22.03.2023	1,10,34,137	1,05,74,189	Secured financial creditor	1,05,74,189	-	No	8.20	-	-	4,59,948	-	Admitted
3	Jagatarni Traders Pvt. Ltd.	22.03.2023	2,08,65,830	2,01,59,685	Secured financial creditor	2,01,59,685	-	No	15.64	-	-	7,06,145	-	Admitted
4	Narang Properties	22.03.2023	2,81,95,135	2,80,39,537	Secured financial creditor	2,80,39,537	-	No	21.75	-	-	1,55,598	-	Admitted
5	Punjab National Bank	15.05.2023	50,00,000	-	Secured financial creditor	-	-	No	0.00	50,00,000	-	0	-	Contingent Claim
<b>Total</b>			<b>9,07,90,132</b>	<b>8,43,06,522</b>		<b>8,43,06,522</b>			<b>65.40</b>	<b>50,00,000</b>		<b>14,83,610</b>		